

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 03  
IA No. 365/JPR/2024  
CP No. (IB)- 67/94/JPR/2022  
Under Section 94 of IBC, 2016

**In the matter of:**

**Shiv Kumar**

**...Applicant**

**Versus**

**Kotak Mahindra Bank Ltd. & Ors.**

**...Respondents**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

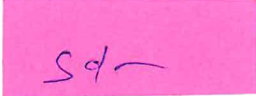
**Present Through Video Conferencing: -**

For the Applicant : Dheeraj Garg, Adv.  
Vishnu Upadhyay, RP

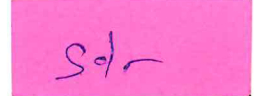
**ORDER**

Heard Mr. Dheeraj Gupta, Adv. appearing on behalf of the Applicant. Mr.

Vishnu Upadhyay, RP present in person. List the matter on 12.08.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

July 22, 2024